

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 105

CP(CAA) No. 31 /Chd/HP/2023
(2nd motion)

IN THE MATTER OF:

Bagrrys India Pvt. Ltd

...Transferor Company

And

Bagrrys Holding Ltd.

...Transferee Company

Under Section: 230-232, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 17.05.2024.

Sd/-
Court Officer

19.04.2024
Pooja